

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT
LOK SABHA**

STARRED QUESTION NO:332

ANSWERED ON:04.09.2012

SAFE DRINKING WATER

Dhotre Shri Sanjay Shamrao;Wankhede Shri Subhash Bapurao

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether the level of fluoride, arsenic and other contaminants in drinking water supplied in the major metropolitan areas are within the prescribed levels;
- (b) if so, the details thereof and if not, the details of the extent of contamination levels therein;
- (c) whether the Government regularly monitors the supply of drinking water in the urban areas;
- (d) if so, the details thereof; and
- (e) the steps taken/proposed to be taken by the Government for supply of safe drinking water in the urban areas including major metropolitan cities?

Answer

MINISTER OF URBAN DEVELOPMENT (SHRI KAMAL NATH)

(a) to (e) : A Statement is laid on the Table of the Sabha.

STATEMENT

STATEMENT REFERRED TO IN REPLY TO LOK SABHA STARRED QUESTION NO. 332 FOR 04.09.2012 REGARDING SAFE DRINKING WATER

(a) to (d): Water, that is to say, water supply is a State subject as per List-II (State List) in the Seventh Schedule of the Constitution of India.

The drinking water quality standards as per IS: 10500-2012 have to be followed by the State Governments Local Bodies providing drinking water supply.

However, in order to guide the State Government / Urban Local Bodies water supply authorities for proper operation and monitoring of urban water supply systems, Ministry has published the Manual on Operation and Maintenance of Water Supply Systems, of which the Chapter 9 (titled "Drinking Water Quality Monitoring and Surveillance") describes in detail the methodology for monitoring drinking water supply quality based on various parameters.

(e): The Government of India supplements the efforts of State Governments/Union Territories/Urban Local Bodies for providing drinking water supply through various schemes, details of which are as follows:

(i) Jawaharlal Nehru National Urban Renewal Mission (JNNURM) run during 2005-2012 with sub-components of Urban Infrastructure and Governance (UIG) and the Urban Infrastructure Development Scheme for Small and Medium Towns (UIDSSMT).

(ii) North-Eastern Region Urban Development Project / Programme (NERUDP).

(iii) Urban Infrastructure Development Scheme for Satellite Towns (UIDSST) around seven mega cities.

(iv) 10% Non-lapsable Central Pool of Resources (NLCPR).

(v) Desalination Plants for Chennai - An amount of Rs.871.24 crore has been sanctioned for the 100 MLD desalination plant at Chennai.

(vi) Erstwhile Accelerated Urban Water Supply Programme (AUWSP)